

THE SIKKIM (RE - ORGANIZATION OF DISTRICTS) BILL, 2021

(Bill No. 15 of 2021)

A

BILL

to provide for reorganization of districts within the State of Sikkim to further strengthen the governance and administration in view of the growing population that has increased manifold over the years posing new challenges for smooth functioning of the administration, specially the public services sectors such as, emergency response, disaster management, law and order, doorstep governance and the like.

Be it enacted by the Legislature of Sikkim in the Seventy Second Year of the Republic of India as follows: -

Short title extent and commencement 1. (1) This Act may be called the Sikkim (Re-organization of Districts) Act, 2021.

(2) It shall extend to the whole of the State of Sikkim.

(3) It shall come into force on such date as the State Government may, by notification in the official gazette, appoint and different dates may be appointed for different provisions of this Act.

Definitions 2. (1) In this Act, unless the context otherwise requires;

(a) 'Act' means the Sikkim (Re-organization of Districts) Act, 2021.

(b) 'district' means a revenue district

headed by a District Collector;

- (c) '**existing district**' means the four districts of the State of Sikkim, that existed immediately before the commencement of this Act, namely, East Sikkim, West Sikkim, North Sikkim and South Sikkim;
- (d) '**existing law**' means any act, ordinance, regulation, order, by-laws, rules, scheme, notification or any other instrument having the force of law in India or any part thereof and includes any law protected under Article 371F (k) of the Constitution of India;
- (e) '**Official Gazette**' means the Government of Sikkim Gazette published by authority;
- (f) '**notification**' means a notification published in the Official Gazette and the expression 'notify' or 'notified' shall be construed accordingly;
- (g) '**revenue circles**' means any area which is notified as a revenue circle under the provisions of this Act and includes any revenue circle that existed immediately prior to the commencement of this Act;
- (h) '**revenue block**' means any area which is notified as a revenue block under the provisions of this Act and includes any revenue block that existed immediately prior to the commencement of this Act;

Government of Sikkim;

(j) 'sub-division' means a revenue sub-division under a district headed by a Sub-Divisional Officer.

(2) Any term not specifically defined hereinabove shall be assigned same meaning as given in the Sikkim Interpretation of General Clauses Act, 1977 or the General Clauses Act, 1897, as the case may be.

Renaming of existing districts and formation of new districts

3. (1) On and from the date of commencement of this Act, the existing four districts of East Sikkim, West Sikkim, North Sikkim and South Sikkim shall be renamed as Gangtok, Gyalshing, Mangan and Namchi respectively.
- (2) A new district, namely, 'Pakyong' district, having its headquarters at Pakyong, shall be carved out from the existing East Sikkim district which shall comprise of the Revenue Circles falling under the existing Pakyong Sub-Division.
- (3) A new district, namely, 'Soreng' district, having its headquarters at Soreng, shall be carved out from the existing West Sikkim district which shall comprise of the Revenue Circles falling under the existing Soreng Sub-Division.

Boundaries and names of districts, revenue circle and

4. The boundaries of the existing districts as well as new districts referred to under sub-section (2) and sub-section (3) respectively

Power to form new Districts, Sub-Divisions, Circles and Blocks

circles and revenue blocks are set out in Schedule attached herein below of this Act.

5. (1) The State Government may, in the interest of better administration and development of the areas, by notification in the Official Gazette from time to time, and with effect on and from such date as may be specified therein;
- (a) form a new district or sub-division or revenue circle or revenue block, by separation or amalgamation of any area from any district or sub-division or revenue circle or revenue block or any part thereof, as the case may be;
 - (b) alter the boundaries of any district or sub-division or revenue circle or revenue block or any part thereof, as the case may be;
- (2) All such alteration, modification separation or amalgamation of any area or boundaries of any district, sub-division, revenue circle or revenue block, as the case may be, carried out before the commencement of this Act, shall be deemed to have been done in exercise of powers under this Act.
6. Any reference in any existing law to any of the existing districts shall be construed as reference to the respective new districts constituted under this Act.
7. (1) If any difficulties arise in giving effect to

Reference to existing districts in any law to be construed as reference to new districts

Power to remove

Government may, by order, make such provisions as it considers necessary or expedient for the purpose of removing those difficulties;

Provided that no such power shall be exercised after the period of two (2) years from the commencement of the Act.

- (2) Every order made under this section shall be laid as soon as may be after it is made, before the State Legislature.

STATEMENTS OF OBJECTS AND REASONS

Whereas, the administrative divisions have been organized and re-organized in the past for administrative efficiency and public convenience. The present proposal for re-organization of the existing districts from 04 (Four) districts to 06 (Six) districts, by carving out 02 (two) new districts will further strengthen the governance and administration. With the growing population and aspirations, new challenges have emerged for better service delivery at the district level.

Therefore, it has been considered expedient for re-organization of Districts from the present 04 (Four) districts to 06 (Six) districts with addition of "Pakyong District" and "Soreng District" in the State of Sikkim with the objective of ensuring administrative efficiency and public convenience and functioning of district administration in the State of Sikkim.

For this purpose, it is proposed to introduce the Sikkim (Re-organization of Districts) Bill, 2021 to provide reorganization of districts and matters connected therewith.



(KUNGA NIMA LEPCHA)
MINISTER IN CHARGE

LAND REVENUE & D.M. DEPARTMENT

MINISTER
Education Deptt. Law Deptt. And Parliamentary Affairs
LRD & Disaster Mgmt. and Sports & Youth Affairs Deptt.
Government of Sikkim

FINANCIAL MEMORANDUM

Expenditure on account of necessary infrastructure and manpower deployment to make the newly created districts functional needs to be provisioned under the relevant head of account under the charge of the Land Revenue and Disaster Management Department.

MEMORANDUM REGARDING DELEGATED LEGISLATION

Section 5 of the proposed Act empowers the State Government to create new districts, sub-divisions, revenue circles and revenue blocks or alter boundaries of existing districts, sub-divisions, revenue circles and revenue blocks.

Furthermore, by virtue of Section 7, if any difficulties arise in giving effect to any of the provisions of the proposed Act, the State Government is empowered to make such provisions, by order, as it considers necessary or expedient for the purpose of removing those difficulties, within two years of commencement of the proposed Act.



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SCHEDULE

GANGTOK DISTRICT

| Gangtok Sub Division | | Rabdag Sub Division | |
|----------------------------|---|----------------------------|--|
| Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block |
| Gangtok Station | 1.Gangtok 2.Pioneer Reserve 3.Deorali | Rabdag | 1.Martam 2.Nazitam 3.Tirkutam 4.Tshalumthang 5.Chisopani 6.Sirwani 7.Namgeythang 8.Sakyong 9.Byang Sang 10.Phengyong 11.Rabdag |
| Sichey (Old GMC) | 1.Upper Sichey 2. Upper Burtuk 3. Upper Tadong | Khamdong | 1.Singbel 2.Khamdong 3.Beng Khamdong 4.Thangsing 5.Aritar 6.Dungdung |
| Chandmari (Old GMC) | 1.Chandmari 2.Upper Tathangchen | Tumin | 1.Chadey 2.Patuk 3.Simik 4.Lingzey 5.Tumin |
| Sichey Circle | 1.Sichey 2.Burtuk 3.Gnathang 4.Tathangchen 5.Rongyek 6.Tadong 7.Samdur 8.Syari | | |
| Lingdok Circle | 1.Navey 2.Shotak 3.Penlong 4.Namphong 5.Lingdok | | |
| Ranka Circle | 1.Ranka 2.Sangtong 3.Barbing 4.Parbing 5.Lingdum 6.Rey-Mindu 7.Rey-Brock 8.Luing | | |
| Rumtek Circle | 1.Marchak 2.Namli 3.Tumlabong 4.Namin 5.Chuba | | |

| | | | |
|----------------|---|--|--|
| Samdong Circle | 1.Samdong 2.Kambal 3.Rakdong 4.Tintek 5.Raleykhesey | | |
| Naitam Circle | 1.Bhusuk 2.Namong 3.Naitam 4.Nandok | | |

BOUNDARIES OF GANGTOK DISTRICT ARE BOUNDED AS FOLLOWS:-

EAST: R.F Assam/ Tak-Chen-Chu River

WEST: River Teesta

NORTH: Bagey Khola

SOUTH: Rani Khola

PAKYONG DISTRICT

| Pakyong Sub Division | | Rongli Sub Division | | Rangpo Sub Division | |
|----------------------------|--|----------------------------|--|----------------------------|---|
| Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block |
| Pakyong | 1.Pakyong 2.Kartok 3.Namcheybong 4.Pachey | Rongli | 1.Rongli Bazar 2.Dalapchand 3.Changeylakha 4.Rolep 5.Chujachen 6.Lamaten | Duga | 1.East Pandam 2.Pachak 3.Kamarey Bhasmey 4.Central Pandam 5.Sajong |
| Dikling Pacheykhani | 1.Dikling 2.Dikling-Pacheykhani 3.Pacheykhani 4.Lossing 5.Chalamthang | Subaneydara | 1.Subaneydara 2.South Regu 3.North Regu 4.Phadamchen 5.Premlakha 6.Lingtam 7.Singaneybas | West Pandam | 1.Mangthang 2.Sumin 3.West Pandam 4.Lingchey |
| Aho-Santi | 1.Aho 2.Changey-Santi 3.Yangtam (New addition) 4.Assam 5.Lingzey 6.Chota-Singtam | Rhenock | 1.Rhenock Bazar 2.Rhenock 3.Tarpin 4.Mulukey 5.Aritar 6.Sudunglakha | | |
| Tareythang-Bering | 1.Thekabong 2.Linkey 3.Bering 4.Tarethang | | | | |
| Machong | 1.Parakha 2.Machong 3.Chuchenpheri 4.Latuk 5.Riwa | | | | |
| Amba-Taza | 1.Amba 2.Taza | | | | |

BOUNDARIES OF PAKYONG DISTRICT ARE BOUNDED AS FOLLOWS:-

EAST: R.F/ Bhutan Boundary

WEST: Teesta River, Rani Khola

NORTH: Tak-Chen- Chu River

SOUTH: Reshi Khola and Rangpo Khola

GYALSHING DISTRICT

| Gyalshing Sub Division | | Dentam Sub Division | | Yuksom Sub Division | |
|----------------------------|---|----------------------------|--|----------------------------|--|
| Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block |
| Darap | 1.Darap 2.Sindrangbong 3.Nambu 4.Sindraing 5.Singyang 6.Naku 7.Chumbong | Radhu Khandu | 1.Sangkhu 2.Radhukharu 3.Hee 4.Hee Patal | Gerethang | 1.Arithang 2.Chongrang 3.Gerethang 4.Dubdi 5.Labing 6.Yuksom |
| Lingchom | 1.Lingchom 2.Yangthang 3.Tikjya 4.Lungzik 5.Sardong | Dentam | 1.Dentam 2.Mangmo 3.Begha 4.Maneybong 5.Sopakha | Tashiding | 1.Tashiding 2.Lasso 3.Gangyap |
| Gyalshing | 1.Gyalsing 2.Yangtey 3.Omchung 4.Unglok 5.Kyongsa 6.Bhaluthang | Bermiok | 1.Berthang 2.Bermiok 3.Martam 4.Pechrek 5.Chingthang 6.Barphok 7.Meyong 8.Megyong | Dhupidara | 1.Dhupidara 2.Mangnam 3.Narkhola 4.Labdang 5.Kongri |
| | | Gyaten | 1.Sapong 2.Gyaten 3.Bongten 4.Liching 5.Srinagi 6.Karmatar | Thingling | 1.Tsozo 2.Khechodpalri 3.Melli-Aching 4.Melli-Singlitam 5.Topung 6.Melli 7.Thingling-I 8.Thingling-II 9.Timbrong |

BOUNDARIES OF GYALSHING DISTRICT ARE BOUNDED AS FOLLOWS:-

EAST: Rangit Khola and Rongdong Chhu (South District Boundary)

WEST: International boundary of India and Nepal

NORTH: Rukel Chhu (North District Boundary)

SOUTH: Rangsang Khola, Rhododendron Sanctuary Boundary (Soreng District Boundary)

SORENG DISTRICT

| Mangalbarey Sub Division | | Soreng Sub Division | |
|----------------------------|--|----------------------------|--|
| Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block |
| Rinchenpong | 1.Sangadorji 2.Jeel 3.Hathidung | Arubotey | 1.Khanisherbong 2.Suntaley 3.Chota Samdong 4.Arubotey |
| Kaluk | 1.Tadong 2.Rinchenpong 3.Boom 4.Reshi 5.Bara Samdong 6.Sribadam | Chakung | 1.Gelling 2.Samsing 3.Chakung 4.Mendo-Gaon |
| Mangalbaria | 1.Deythang 2.Pareng-Gaon 3.Takothang 4.Chuchen | Zoom | 1.Chumbong 2.Zoom |
| Kamling | 1.Tinzerbung 2.Suldung 3.Kamling 4.Mabong 5.Segeng | Soreng | 1.Malbasey 2.Soreng 3.Singling |
| | | Okhrey | 1.Siktam 2.Tikpur 3.Okhrey 4.Ribdi 5.Bhareng |
| | | Dodak | 1.Dodak 2.Timburbong 3.Tharpu 4.Karthok 5.Burikhop |
| | | Sombaria | 1.Rumbuk 2.Burikhop (Rumbuk) 3.Upper Fambong 4.Lower Fambong 5.Dhallan (Daramdin) 6.Lungchok 7.Salandang |

BOUNDARIES OF SORENG DISTRICT ARE BOUNDED AS FOLLOWS:-

EAST: Rangit River, Chunbatti Kholsa

WEST: Rammam River, Indo-Nepal border

NORTH: Rangsang kholsa, Rhododendron Sanctuary Boundary

SOUTH: Rammam River

MANGAN DISTRICT

| Mangan Sub Division | | Kabi Sub Division | | Dzongu SubDivision | | Chungthang Sub division | |
|----------------------------|--|----------------------------|--|----------------------------|--|----------------------------|---|
| Name Of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block |
| Singhik-Mangan | 1.Zimchung 2.Nampatam 3.Ringhim 4.Sentam 5.Singhik 6.Meyong 7. Kazor. 8.Pakshep 9.Singchit | Phensong | 1.Chawang 2.Kabi 3.Labi 4.Men-Rongong 5.Tingda 6.Phamtam 7.Pani Phensong | Passing-dong | 1.Lingthem 2.Salim Pakyel 3.Tingbong 4.Lingzya 5.Pentong 6.Lingdem | Chungthang | 1.Chungthang 2.Lachen. 3.Lachung 4.Naga-Namgor 5.Toong 6.Shipyer |
| | | Namok | 1.Tumlong 2.Phodong 3.Rongong 4.Ramthang 5.Swayam 6.Namok 7.Upper Mangshila 8.lower Mangshila 9.Tingchim 10.Tanek | 2.Hee-Gyathang | 1.Lingdong. 2.Hee Gyathang 3.Goan Samdong 4.Barfok | | |
| | | | | Gor | 1.Gor Taryang 2.Sangtok Sagyong 3.Lum | | |

BOUNDARIES OF MANGAN DISTRICT ARE BOUNDED AS FOLLOWS:-

EAST: International Boundary of Tibet (China)

WEST: International Boundary of Nepal and Tibet (China)

NORTH: International Boundary of Tibet (China)

SOUTH: North of the line formed by Dikchu Chhu, Ratey Chhu, Rongyung Chhu & Rukel Chhu.

NAMCHI DISTRICT

| Namchi Sub Division | | Jorethang Sub Division | | Ravangla Sub Division | | Yangang Sub Division | |
|----------------------------|---|----------------------------|--|----------------------------|---|----------------------------|---|
| Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block | Name of the Revenue Circle | Name of the Revenue Block |
| Wak | 1.Tingrithang 2.Pabong 3.Pakjer 4.Wak 5.Omchu 6.Chumluk 7.Sanghanath | Salghari | 1.Jorethang Bazar 2.Salghari 3.Dorop 4.Dhargaon 5.Tinik 6.Chisopani | Ralong | 1.Ralong 2.Namlung 3.Lingding 4.Borong 5.Phamtam 6.Polok 7.Sada | Lingi | 1.Lingi 2.Sokpay 3.Kau 4.Upper Paiyong 5.Lower Paiyong |
| Tarku | 1.Ben 2.Deu 3.Namprrik 4.Tarku 5.Tanak | Poklok | 1.Sangbong 2.Poklok 3.Denchung | Rabong | 1.Rabong 2.Sangmo 3.Rabong Bazar 4.Barfung 5.Jarrong 6.Deythang | Lingmo | 1.Lingmo 2.tokday 3.Mangzing 4.Pepthang 5.Kolthang 6.Naybrum |
| Damthang | 1.Damthang 2.Jaubari 3.Chemchey 4.Temi 5.Aifaltar 6.Gangchung | Sumbuk | 1.Sumbuk 2.Kartikey 3.Suntaley | Kewzing | 1.Legship 2.Kewzing 3.Bakhim 4.Lingzo 5.Dalep | Yangang | 1.Rangang 2.Yangang 3.Gagyong 4.Sripatam 5.Namphok 6.Satam |
| Bermiok Tokal | 1.Doring 2.Namphing 3.Rashep 4.Pabung (Gangchung) 5.Tshalamthang 6.Bermiok 7.Thangsing 8.Tokdey 9.Tokal | Melli Dara | 1.Mellidara 2.Paiyong 3.Kerbari 4.Melli 5.Turuk 6.Ramabong 7.Panchgharey | Tinkitam | 1.Tinkitam 2.Rayong 3.tingmo 4.Lamaten 5,Mangbrue 6.Hingdam | | |
| Rameng | 1.Burul 2.Ramang 3.Nijameng | | | | | | |
| Sadam | 1.Sadam 2.Suntaley 3.Sukrabarey 4.Rabitar | | | | | | |
| Rong | 1.Lungchuk 2.Kamaray 3.Rong 4.Bul 5.Singtam 6.Palum | | | | | | |
| Boomtar | 1.Singthang 2.Boomtar 3.Gumpa Ghurpisey 4.Namchi Bazar | | | | | | |

| | | | | | | | |
|----------|---|--|--|--|--|--|--|
| | 7.Tinzer | | | | | | |
| Kitam | 1.Mikkhola 2.Kitam 3.Kopchey 4.Manpur 5.Sorok 6.Shyampani 7.Goom 8.Assangthan | | | | | | |
| Namthang | 1.Perbing 2.Phong 3.Chuba 4.Karek 5.Maneydara 6.Nalam- Kolpong 7.Kabrey 8.Khanamtek | | | | | | |
| Turung | 1.Nagi 2.Paleyam 3.Kateng Bokrong 4.Pamphok 5.Turung 6.Mamring 7.Donok | | | | | | |
| Maniram | 1.Tangzi 2.Bikmat 3.Rabikhola 4.Rateypani 5.Passi 6.Maniram 7.Salleybong 8.Phalidara | | | | | | |

BOUNDARIES OF NAMCHI DISTRICT ARE BOUNDED AS FOLLOWS:-

EAST: River Teesta

WEST: River Rangeet

NORTH: Rambang Khola

SOUTH: Ranglu Khola